



File No. 10/03/2017-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छटा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली/New Delhi- 110003
दिनांक / Dated: 2nd August, 2017

ORDER

Shri Bhaskara Pantula Mohan Member (Judicial) has joined the NCLT and posted at NCLT Mumbai vide order no.10/36/2016-NCLT dated 31.7.2017. Accordingly, the Benches at NCLT Mumbai are hereby reconstituted as under:

Benches at NCLT Mumbai:

NCLT Division Bench -I

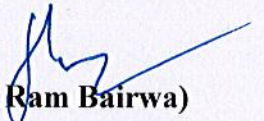
1. Shri B.S.V. Prakash Kumar, Member (Judicial)
2. Shri V. Nallasenapathy, Member (Technical)

NCLT Division Bench-II

1. Shri M.K. Shrawat, Member (Judicial)
2. Shri Bhaskara Pantula Mohan Member (Judicial)

This is in modification of Order of even number dated 05.07.2016. This shall come into force w.e.f. 3.8.2017.

By Order of the National Company Law Tribunal.


(Shiv Ram Bairwa)
Registrar, NCLT
Telephone: 24363451

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal, New Delhi.
4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/ Gauhati/Hyderabad.
5. PPS to Secretary, Ministry of Corporate Affairs, New Delhi.
6. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
7. NCLT web site/ Notice Board.
8. The Institute of Chartered Accountants of India, ITO, New Delhi.
9. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
11. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
12. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
13. Bar Council, New Delhi/Mumbai.